NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/251/ (IB)/2017

NAME OF THE PETITIONER(S)

: PUDUMJEE PULPS & PAPER MILLS LTD

NAME OF THE RESPONDENT(S)

: ORIGIN FOODS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Joseph Augustine Council for Rhtimer M/s 8 Ampathikuman & Associates

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ORDER

Counsels for both of the parties are present. Counsel for the Petitioner produced an order dated 18.08.2017 that came to be passed by the Hon'ble NCLAT in Company Appeal (AT)(Insol.)No.86 of 2017. The same is placed on record. In terms of the order passed by the NCLAT, we allow the prayer, the petition is **dismissed as withdrawn.**

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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